THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): (a) Integration of services is primarily the responsibility of the State Governments and the Government of India have not issued any instructions to the Travancore-Cochin Government on the subject. At the instance of the State Government the Government of India, however, deputed an officer of the Ministry of Home Affairs to the Travan-core-Cochin State to enquire into the matter and submit proposals regarding the procedure to be adopted in completing the integration of the services. The report of this officer and the views of the Government of India on it were forwarded to the State Government on July 21, 1951.

(b) According to the reports received from the State Government the integration of services has practically been completed in most of the Departments. A Cabinet Sub-Committee has been formed to expedite the work.

MUSLIM REFUGEES FROM CHINESE TURKISTAN

- *403t. Shri S. MAHANTY: Will the Minister for HOME AFFAIRS be pleased to state:
- (a) the total number of Muslim refugees from Chinese Turkistan resettled in Kashmir; and
- (b) the extent of land and other financial help rendered to them so far?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): (a) No refugee from Chinese Turkistan has been resettled in India. Most of them have already left India and efforts are being made to send the rest to other countries as soon as possible.

(b) No expenses as such have been incurred on their resettlement; but

tPostponed from 15th April 1953.

a sum of Rs. 64,000 has been spent up to 31st March 1953, on the maintenance of these as well as Kazak refugees who subsequently entered India.

LOANS AND ADVANCES TO STATE GOVERNMENTS

- 77. SHRI P. C. BHANJ DEO: Will the Ministei for FINANCE be pleased to state:
- (a) whether it is a fact that loans and advances actually given by the Central Government to the State Governments during

1951-52 amounted to Rs. 76 crores against the Budget estimate of Rs. 63 crores for the purpose;

- (b) whether any State Government did not avail of any of the loans provided for in the Budget from the years 1948-49 onwards;
- (c) the average rate of interest charged on loans to State Governments during the last four years; and
- (d) whether any loans to State Governments were converted integrants during the last four years?

THE MINISTER FOR (SHRI C. D. DESHMUKH): (a) Yes, but the original Budget estimate of Rs. 63 crores was raised crores by supplementary tions of Rs. 16 crores appropria^tions of Rs. 16 crores sanctioned' during the year.

- (b) The amounts provided for in the Budget are based on estimates. The amounts sanctioned and drawn? during the course of the year on the basis of requirements are sometimes less than the budgeted figures.
- (c) The rates varied with the period of each loan and the market conditions prevailing at the time it was sanctioned. The minimum and maximum rates of interest during